

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/86(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JANUARY, 2023, 02:00 P.M**

IN THE MATTER OF	MAURIA UDYOG LIMITED VS LIKEWISE MARKETING PVT LTD
UNDER SECTION	IBC UNDER SEC 9

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

None

**ORDER**

1. None appears for the parties.
2. In terms of order dated 6<sup>th</sup> December, 2022, no one appears. NCLT Rule 48 is therefore invoked. Accordingly, CP (IB)/86/KB/2021 is dismissed for non-prosecution.
3. File be consigned to record.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**